

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 205 of 2012

Dated: 18th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Ankit Sibbal
Counsel for the Respondent(s): Mr. Manoj Dubey for R.2

ORDER

It is represented that the affidavit of service has been filed. Except the Respondent No.2, other Respondents have not entered appearance yet.

Mr. Manoj Dubey, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 and seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 11.03.2013 after serving copy on the other side.

Post the matter on **19.03.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/ak